

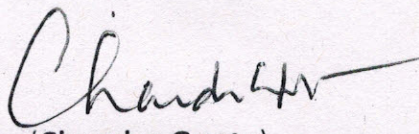
National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg
New Delhi – 110 001.

NGT(PB)/Judicial-II/196/70
(File No. 26/2015-16)

Date : 03.02.2016

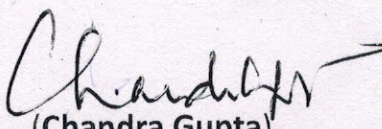
Order

Pursuant to the decision taken by the Full House in its meeting held on 27.01.2016 with the approval of the Competent Authority it is hereby ordered that the reply of the Public Complaint shall be posted in the website of the NGT for public information. Further, NGT shall not entertain any public complaint which is not in conformity with NGT (Practice & Procedure) Rule, 2011 and no judicial proceeding shall be initiated. No correspondence will also be entertained in this regard.


(Chandra Gupta)
Registrar General

Copy forwarded to:

1. Dy. Registrar-Cum-PPS to Hon'ble Chairperson.
2. P.A. to Hon'ble Members
3. P.S. to Registrar General
4. P.A. to Registrars of all Zonal Benches of NGT
5. P.A. to Dy. Registrar (Judicial)
6. Asst. Registrar (Judicial-II), Asst. Registrar (R&I), Asst. Registrar (Admin.)
7. Consultant (Judicial-I)
8. Bar Association, NGT
9. Website, NGT
10. Notice Board


(Chandra Gupta)
Registrar General